

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1461
ANSWERED ON 02.08.2023**

Allocation for Atal Tinkering Lab project under Atal Innovation Mission

1461 Smt. P. T. Usha:

Will the Minister of Education be pleased to state:

- (a) the details of educational institutes in the country that have been allowed Atal Tinkering Labs till date;
- (b) whether educational institutions in Kerala State have been allowed Atal Tinkering Labs;
- (c) if so, the details of total number of funded Atal Tinkering Labs that are functioning in various educational institutions in Kerala, district-wise, school-wise; and
- (d) the details of total allocations made towards the establishment and functioning of Atal Tinkering Labs in Kerala since the launch of Atal Innovation Mission?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)**

(a) : Atal Tinkering Lab (ATL) under Atal Innovation Mission (AIM) is being implemented by NITI Aayog. As per the information provided by NITI Aayog, with a vision to ‘Cultivate one Million children in India as Neoteric Innovators’, Government of India has established Atal Tinkering Laboratories (ATLs) in schools across the country. The objective of this scheme is to foster curiosity, creativity, and imagination in young minds; and inculcate skills such as design mindset, computational thinking, adaptive learning, physical computing etc. AIM has successfully completed its current mandate of setting up 10,000 ATLs in the schools across the country in July 2022.

(b)& (c) : Out of the 10,000 ATLs established across the country, 369 ATLs have been set up in Kerala. The details of operational ATLs in various educational institutions across the country including Kerala is available on AIM website and can be accessed through this link: <https://aim.gov.in/pdf/OperationalATLsInIndia.pdf>

(d): Each school is sanctioned Rs.20.00 lakh for setting up of ATLS over a period of 5 years. Out of which, Rs.10.00 lakh is sanctioned for set-up and establishment of ATLS, while Rs.10.00 lakh (Rs.2.00 lakh/year) is sanctioned for operational/maintenance cost over a period of 5 years.

An amount of Rs.65.68 crore sanctioned for ATLS in Kerala including Rs.44.28 crore for establishment cost and Rs.21.40 crore for operational/maintenance cost.
